

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

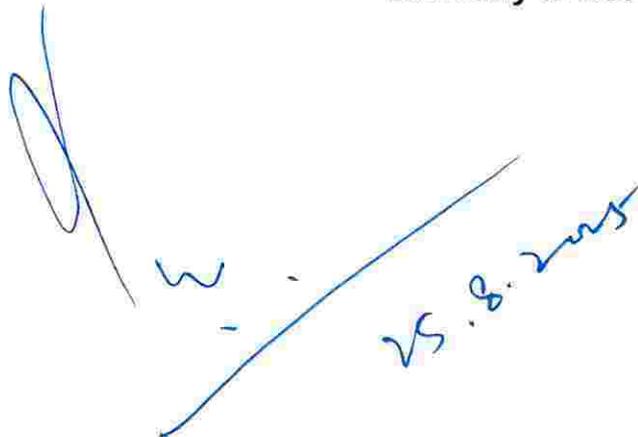
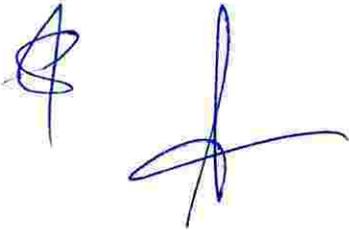
Jammu, the 25th August, 2025

S.O 220.- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrates, who shall exercise all the power of an Executive Magistrate(s) within their respective territorial jurisdiction(s).

S.No.	Name of the Officer	Designation	Jurisdiction
1.	Mr. Zeeshan Elyas (JKAS)	Functional Manager	DIC, Srinagar
2.	Mr. Rohan Ashraf	Functional Manager	DIC, Srinagar
3.	Mrs. Saba Fayaz Khan	Functional Manager	DIC, Srinagar
4.	Mr. Qayoom Sidique Bahar	Functional Manager	DIC, Srinagar
5.	Mr. Mansoor Ahmed	Functional Manager	DIC, Srinagar
6.	Mr. Javid Ahmed Mir	Sericulture Assistant	Dy. Sericulture Office, Srinagar
7.	Mr. Syed Zaid Bin Shamus	Assistant Registrar Cooperative	Additional Registrar Cooperative
8.	Mr. Muqsit wani	BDO, Harwan	BDO, Harwan
9.	Mr. Syed Gulzar Ahmad Shah	District Agriculture Officer, Extension	Chief Agriculture Office, Srinagar

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government



No. LAW-Powr/3/2022-10

Dated :- 25 -08 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Srinagar. This is with reference to letter No. No. DMS/PS/2025/385 Dated 23-08-2025 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Concerned officers.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section


25.8.2025
**Additional Secretary to Government
Department of Law Justice & PA.**

